GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO- 3593

TO BE ANSWERED ON: 08.08.2022

Relocation of Tigress T-102

3593. SHRI DUSHYANT SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that Tigress T-102 was relocated by State authorities from Ranthambore Tiger Reserve (RTR) to Ramgarh Vishdhari Tiger Reserve (RVTR) in violation of National Tiger Conservation Authority (NTCA) norms;
- (b) the criteria and eligibility conditions for the relocation of tigers along with the details of tigers translocated between reserves during the last three years, year-wise;
- (c) the list of the different breaches of NTCA norms during the last three years regarding to tiger translocation and details thereof;
- (d) the details of Central contributions to Annual Plan Operations (APO) sanctions to the Tiger Reserves in Rajasthan for the last three years, Reserve-wise;
- (e) the details of the number of forest fires in Tiger Reserves across the country, State/UT-wise; and
- (f) the steps taken by the Government to protect tigers and their ecosystems from forest fires?

<u>ANSWER</u>

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

- (a) As reported by the State, the tigress T-102 was rescued as per norms.
- (b) Relocation of tigers is done as per rules, guidelines and Standard Operating Procedures (SOPs) issued by the National Tiger Conservation Authority (NTCA). As reported by States, the details of tigers translocated in last three years, are as follows:

(i)	2020	Female	Corbett Tiger Reserve to Rajaji Tiger Reserve
(ii)	2021	Male	Corbett Tiger Reserve to Rajaji Tiger Reserve

- (c) There are no breaches of NTCA norms reported to the Ministry.
- (d) The details of funds released to tiger reserves of Rajasthan under the ongoing Centrally Sponsored Scheme of Project Tiger, during last three years are at **Annexure-I.**

- (e) Data regarding forest fires in Tiger Reserves are not collated by this Ministry.
- (f) Funding assistance is provided under the ongoing Centrally Sponsored Scheme of Project Tiger (CSS-PT) to tiger range States for conservation of tigers, raising awareness on tiger & other wildlife conservation, habitat management, protection, eco-development, human resource and infrastructure development, creation of firelines and other fire protection measures.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3593 ON RELOCATION OF TIGRESS T-102 DUE FOR REPLY ON 08.08.2022

Details of funds released to tiger reserves of Rajasthan under the ongoing Centrally Sponsored Scheme of Project Tiger, during last three years

(Rs. in lakhs)

Name of Tiger Reserve	2019-20	2020-21	2021-22	Total
Sariska	524.11	448.33	317.25	1289.69
Ranthambhore	368.50	262.28	293.51	924.29
Mukundara Hills	310.58	298.28	230.29	839.15
Total	1203.19	1008.89	841.05	3053.13